

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 91 of 2015 &
I.A. No. 140 of 2015**

Dated: 5th August, 2015

In the matter of:-

M/s Raichur Bio Energies Pvt Ltd **....Appellant (s)**
Versus
Karnataka Electricity Regulatory Commission & Ors **....Respondent (s)**

O R D E R

The Bench has not assembled. As agreed by the parties,
list the matter on **10.09.2015.**

COURT MASTER